

Air India Flight to London Via Amritsar

2341. DR. BALDEV PRAKASH:
SHRI BHAGAT RAM;
SHRI G. S. TOHRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any communication from Chief Minister, Punjab to divert Air India flights to London via Amritsar; and

(b) if so, the action taken by the Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir

(b) The matter is under examination and the information will be laid on the table of the Lok Sabha

सावधि जमा राशि पर ब्याज की दर

2342. श्री जगदीश प्रसाद साधु :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही में एक वर्ष अथवा इससे कम अवधि की सावधि जमा राशि पर ब्याज की दर में कमी किये जाने के कारण बैंकों में जमा राशि पर प्रभाव पड़ा है, और

(ख) क्या बैंकों द्वारा लिये जाने वाले ब्याज की दर में वृद्धि की गई है और क्या सरकार का विचार बचत को प्रोत्साहन देने के उद्देश्य में जमा राशि पर ब्याज की दर में वृद्धि करने का है ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) 1 जून, 1977 से जमाओं पर ब्याज की दरों में किये गये परिवर्तनों का उद्देश्य मध्य और दीर्घ अवधि की बचत जुटाने को प्रोत्साहन देना है। इन दरों को 1 मार्च,

1978 से फिर संशोधित कर दिया गया है ताकि पूंजी बाजार में अपेक्षया अधिक निजी बचतों को प्रोत्साहित किया जा सके और अल्प, मध्यम और दीर्घ अवधि की जमाओं जैसी जमाओं की मात्रा में अपेक्षया अधिक समानता लायी जा सके। आकरें अब तक उपलब्ध नहीं हो पाये हैं ताकि इन परिवर्तनों को प्रभाव का मूल्यांकन किया जा सके।

(ख) जी, नहीं।

Method for Disposal of Seized Goods lying in Customs Godowns

2343. SHRI P. K. KODIYAN:
SHRI GANGA BHAKT
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether seized goods worth Rs. 43 crores are lying in customs godowns;

(b) whether Government have devised any methods to dispose of these seized goods; and

(c) what is the item-wise break-up of the seized goods and the value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) and (c). The stock of seized and confiscated goods lying in the Customs Godowns in December, 1977 is reported to be worth about Rs. 46 crores and itemwise break-up with value is indicated in Statement I.

(b) Seized and confiscated goods as stated in Statement II are being disposed of according to the existing procedure. The method of disposal of all other items is presently under the consideration of the Government. However, these items are being allowed to be disposed of to the military canteens.